

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/8456/2020



This the 09th day of April 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)

Jahangir Ahmed S/o Sh. Manzoor Hussain Shah, Age 31 years, R/o Village Khanter, Tehsil Haveli, District Poonch.

.....Applicant

(Advocate:- None)

Versus

1. State of J&K through Chief Secretary to Govt., Civil Sectt., Jammu.
2. Commissioner/ Secretary to Government, Public Works Department, Civil Sectt., Jammu.
3. Service Selection Recruitment Board, through its Chairman, Shekhari Bhawan, Rail Head Complex, Jammu.
4. Director Technical Education, J&K, Jammu.
5. Mohd Iqbal Kohli, Assistant Director (Trainee), Technical Education, Jammu Province, Jammu.
6. Parveen Akhter D/o Mohd Shafi W/o Mohd Iqbal Kohli R/o House No. 257, Rani Talab, Digiana, Jammu.

.....Respondents

(Advocate: Mr. Sudesh Magotra, ld. DAG)

O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Tarun Shridhar, Member-A)



Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last previous dates also i.e. 21.12.2020 and 23.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 09.04.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

(TARUN SHRIDHAR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

JNS